

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AJS IMPEX PRIVATE LIMITED Date of Commencement of Liquidation: 30-04-2024; List of Stakeholders as on Date: 23-07-2024; Name of IP: Mr. Birendra Kumar Agrawal; Process Number: 1; Last 5 digit of registration number: 11040

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	11	4196915169	11	4090358698	0	106556471	0	Annexure 3
4	Unsecured financial creditors	1	77104962	1	77104962	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	8	5663042	8	1713048	0	3949994	0	Annexure 6
7	Operational creditors (Government Dues)	4	2501047547	4	27218124	0	623422	2473206001	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	97251413	5	60108663	0	37142750	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		29	6877982133	29	4256503495	0	148272637	2473206001	